

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4886
ANSWERED ON:09.12.2010
OPENING OF NEW CNG STATIONS
Anuragi Shri Ghansyam

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether any proposal regarding opening of a CNG station on National Highway-25 (N.H.-25) in Bundelkhand in Uttar Pradesh is lying pending with the Union Government;
- (b) if so, the details thereof; and
- (c) the time by which the CNG station is likely to be opened?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (c): Government of India has enacted the "Petroleum and Natural Gas Regulatory Board (PNGRB) Act, 2006", wherein PNGRB has been entrusted with the responsibility of inter alia authorizing entities to operate City Gas Distribution (CGD) networks. CGD networks entail supply of Compressed Natural Gas (CNG) for transport sector, as also Piped Natural Gas (PNG) to domestic, industrial & commercial customers. PNGRB has envisaged a rollout plan of CGD Network Development in more than 300 Geographical Areas (GAs) in the country over the next five years. However, Bundelkhand is not presently included the said rollout plan. Further identification of areas for grant of authorization for CGD networks is a continuous process, depending on the transmission pipeline connectivity, economic viability and availability of natural gas.